

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1083
TO BE ANSWERED ON 08.02.2018

IMPLEMENTATION OF SAGY

1083. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to review the Saansad Adarsh Gram Yojana (SAGY) and solve the problems being faced by Parliamentarians at primary level and if so, the details thereof;
- (b) the details of the measures taken for the better implementation of SAGY during the last two years and the current year;
- (c) whether the Government proposes to allocate special funds for the said scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The Saansad Adarsh Gram Yojana (SAGY) is reviewed periodically by the Ministry. The Ministry has evolved a comprehensive multilevel and multi-tool system of monitoring and evaluation of the implementation of its programmes which include review by the Union Ministers, Performance Review Committee meetings, National Level Monitors, Area Officers Scheme, Concurrent Evaluation and Impact Assessment studies. Concurrent monitoring mechanisms include the information updated by States/ Districts through SAGY portal (<http://saanjhi.gov.in>) regarding identification of the Gram Panchayats, progress tracking of Village Development Plans and the progress reported for Panchayat Darpan indicators. A cloud based web portal has been put in place (<http://support.saanjhi.in>) for encouraging discussions among the various stakeholders such as - Members of Parliament, Central Government, State Government, District Administration and the Public. The portal also acts as a dynamic repository to share knowledge, as a tool for exchange of ideas and resolution of grievances by the implementing authorities.

(b) : The Ministry, inter-alia, has taken following initiatives for better implementation of the scheme:

- A compilation of 223 Central Sector/ Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials was prepared.
- Under the Comprehensive Capacity Building Plan, MoRD organised training programmes on the preparation of Village Development Plan through participatory planning and related areas of SAGY at eight regional locations across India. Through this, 653 Charge Officers who were designated as the dedicated officers for SAGY Gram Panchayats were trained by the Ministry.

- Developed a 35 point outcome indicator covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance to gauge the impact of SAGY in the Gram Panchayats.
- Central Government teams visited selected SAGY Gram Panchayats to study the convergence process.
- Encouraged tapping resources and the strengths of the Private, Voluntary and Cooperative sectors (PVC Sectors) by hosting proposals received from the States/UTs on SAGY website for access by the interested agencies.
- Published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/financial Security Schemes in SAGY Gram Panchayats.
- Coordinated with other Central Ministries/ Departments for ensuring provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.

(c) and (d) : Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds.
